

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 3rd June, 2015
TIME: 10.30 A.M.

HON'BLE JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	Original Application No. 230/2015	Zila Apradh Virodhak Committee Vs. Central Pollution Control Board	Mr. Dinesh Kumar Chawla, Adv. for Applicant
2.	Original Application No. 231/2015	Lokpriya Sehkari Avas Samity Ltd. Vs. Greater Noida Industrial Development Authority	Mr. Vikramjeet Reen, Adv. for Applicant
3.	Original Application No. 233/2015	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant
4.	Original Application No. 42/2015(EZ) (M.A. No. 131/2015(EZ))	M/s. I.D.I.O. Construction and Industries (India) Limited Vs. Union of India & Ors.	Mr. Bibhu Prasad Tripathi, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 153/2015	K.R. Chitra Vs Union of India & Ors.	Ms. K.R. Chitra, in person Mr. Vishwendra Verma, Adv. for R – 1
FOR HEARING			
6.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R - 10

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